

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.03.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 2226 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Small Industries Development Bank of India Vs. Urvashi Agarwal | Pooja Chawla |
| 2. | I.A. No. 2227 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Small Industries Development Bank of India Vs. Smt. Urmila Devi Agarwal | Pooja Chawla |
| 3. | I.A. No. 2228 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Purusottam Behera Resolution Professional of Personal Guarantor Vs. ---- | Bhupendra Dave |
| 4. | I.A. No. 2229 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Small Industries Development Bank of India Vs. Bharat Agarwal | Pooja Chawla |
| 5. | I.A. No. 2230 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Small Industries Development Bank of India Vs. Rahul Agrawal | Pooja Chawla |
| 6. | I.A. No. 2231 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Small Industries Development Bank of India Vs. Shri Vishnu Kumar Agarwal | Pooja Chawla |

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